

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI, SPECIAL BENCH (COURT – II)**

**Item No. 352**  
**(IB)-1014(ND)2020**

**IN THE MATTER OF:**

**M/s. L & T Finance Limited**

...

**Applicant/Petitioner**

**Versus**

**Neeraj Singhal**

...

**Respondent**

**Under Section: 95(1)**

**Order delivered on 15.12.2020**

**CORAM:**

**SHRI. B. S. V. PRAKASH KUMAR,**  
**HON'BLE ACTG. PRESIDENT**

**SHRI. L. N. GUPTA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Applicant**

Mr. Dhruv Joshi and Mr. Saksham Gautam, Advs.

**ORDER**

List on 6<sup>th</sup> January, 2021.



**(B. S. V. PRAKASH KUMAR)**  
**ACTG. PRESIDENT**



**(L.N. GUPTA)**  
**MEMBER(TECHNICAL)**